## (TO BE PUBLISHED IN PART-I SECTION-2 OF THE GAZETTE OF INDIA)

## Government of India/भारत सरकार Ministry of Corporate Affairs/करपोरेट कार्य मंत्रालय

'A' Wing, 5th Floor, Shastri Bhawan, New Delhi, the 01st September, 2015

## **NOTIFICATION**

> ( Riazul Haque ) Under Secretary to the Govt. of India

The Manager,
Government of India Press,
Faridabad (Haryana) – along with Hindi Version.

## Endt. No. PFG(1092)/15-Ad.I

01st September, 2015

- 1. Shri Tapan Ray, Secretary, MCA
- 2. PS to Corporate Affairs Minister
- 3. PSO to Secretary/PS to JS(M)/JS(B)/JS(K)/JS(AC)/EA/DIIs/Adv.(Cost)
- 4. Department of Personnel and Training, Office of the Establishment Officer w.r.t their order No.36/1/2015-EO(SM.I) dated 28.08.2015
- 5. The Chief Secretary, Govt. of Gujarat, Gandhinagar
- 6. Accountant General, Gujarat, Gandhinagar
- 7. All Secretaries of Ministries/Departments, Govt. of India
- 8. All Chief Secretaries to the State Governments/ Union Territories
- 9. President's Secretariat, New Delhi
- 10. Vice President's Secretariat, New Delhi
- 11. Prime Minister's Office, South Block, New Delhi
- 12. Cabinet Secretariat, New Delhi
- 13. Rajya Sabha Secretariat, New Delhi
- 14. Lok Sabha Secretariat, New Delhi
- 15. CAT/CCI/CLB/SFIO/IICA
- 16. All RDs/RoCs/OLs
- 17. The Pay and Accounts Officer, Ministry of Corporate Affairs, New Delhi
- 18. All officers/Sections in the Ministry of Corporate Affairs
- 19. Service Book of the Officer
- 20. Hindi Section for translation
- 21. Guard File-2015
- 22. e-Governance Cell for uploading on website of the Ministry

(Riazul Haque) Under Secretary to the Govt. of India